

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 37/TT/2013

Date: 29.4.2014

To  
Managing Director,  
Jaypee Powergrid Ltd.,  
JA House, 63, Basant Lok,  
Vasant Vihar,  
New Delhi-110057

Subject: Petition for determination of tariff for transmission system associated with evacuation of power from Karcham-Wangtoo HEP located in the State of Himachal Pradesh to Abdullapur sub-station located in the State of Haryana.

Sir,

I am directed to refer to your petition on the subject mentioned above and to request you to submit the following information, on affidavit, with advance copy to the beneficiaries, latest by 26.5.2014:-

- a) Capital cost benchmarking data in accordance with CERC order dated 27.4.2010 and 16.6.2010;
- b) Revised Form-5B clearly indicating the cost as per original estimate, capital cost as on date of commercial operation, Liabilities/Provisions, variation in costs and reasons for variation in costs of individual items separately for Karcham-Wangtoo - Abdullapur 400 kV D/C T/L and LILO of both circuit of Baspa-Nathpa Jhkari 400 kV D/C line at Karcham-Wangtoo. Form-5B should contain cost of equipments separately used in transmission lines and sub-station as mentioned in Tariff Form-5B like cost of control, Relay & Protection Panel, PLCC, Bus-bar/Conductor/Insulator, etc. as per CERC format;
- c) In the license granted for the petition, 2 bays were considered, whereas Form-2 submitted vide affidavit dated 20.12.2013 mentions 3 bays at Abdullapur Sub-station. The Petitioner may clarify its position and/or submit revised Form-2;

- d) Details of pending liabilities/pending work execution as claimed by the petitioner by way of additional capital expenditure (Form-9);
- e) Auditor certificates, separately for Karcham Wangtoo - Abdullapur 400 kV D/C T/L (Quad Conductor) and LILO of both circuit of Baspa-Nathpa Jhkari 400 kV D/C line at Karcham Wangtoo, containing capital expenditure up to date of commercial operation and expenditure incurred or expected to be incurred up to cut off date as assets covered in this petition has already been put under commercial operation.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
AC (Legal)